

BUSINESS ADVISORY COMMITTEE

.....
SIXTH REPORT

(Third Lok Sabha)

The Business Advisory Committee held a sitting on Monday, the 3rd September, 1962.

2. The Committee recommend the allocation of time to the following items of legislative ^{and other} business as shown against each item:

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| (1) The Constitution (Fourteenth Amendment) Bill, 1962
(<u>Consideration and passing</u>) | 4 hours |
| (2) The Oil and Natural Gas Commission (Amendment) Bill, 1962.
(<u>Consideration and passing</u>) | 1 hour |
| (3) The Electricity (Supply) Amendment Bill, 1962.
(<u>Consideration and passing</u>) | 2 hours |
| (4) The Converts' Marriage Dissolution Bill, 1962.
(<u>Consideration and passing</u>) | 2 hours |
| (5) The Warehousing Corporations Bill, 1962.
(<u>Consideration and passing</u>) | 3 hours |
| (6) The Industries (Development and Regulation) Amendment Bill, 1962.
(<u>Consideration and passing</u>) | 2 hours |
| (7) Discussion on the flood situation | 4 hours |

3. The Committee also recommended that till the conclusion of the session the House may sit from 11 A.M. to 6 P.M.

NEW DELHI,
September 3, 1962
Bhadra 12, 1884 (Saka).

Hukam Singh
(HUKAM SINGH,
Speaker.)